



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



F. No.: R-16/(2)/2024-B AND CS(2)

Dated: 15 January 2025

To

The Secretary
Ministry of Information and Broadcasting
'A' Wing, Shastri Bhawan,
New Delhi - 110001

Subject: Recommendations on 'Regulatory framework for Ground-based Broadcasters'.

Kindly refer to MIB's letter no. N-45001/1/2018-DAS dated 22nd May 2024, seeking recommendations of TRAI on "Regulatory Framework for Ground Based Broadcasters" under Section 11(1)(a) of TRAI Act, 1997.

2. In this regard, TRAI issued a consultation paper titled 'Regulatory framework for Ground-based Broadcasters' on 18th October 2024 for soliciting comments and counter comments from stakeholders. In response, twenty-two stakeholders submitted their comments, and two stakeholders furnished their counter comments. As part of the consultation process, an open house discussion (OHD) was also held on 20th December 2024.

3. Based on the comments, counter-comments, inputs received from stakeholders during OHD, and its own analysis, TRAI has finalized the Recommendations on 'Regulatory framework for Ground-based Broadcasters'. A copy of the recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

This issues with the approval of the Authority.

Enclosure: As above

(Atul Kumar Chaudhary)
Secretary, TRAI

Tel: 20907748 / 20907749
Email: secretary@trai.gov.in